

ADVOCATE / LITIGANTS DETAILS FORM

(It must be attached with file at the time of filing)

*Advocate Name(Surname First)	
*Advocate Code	
*Mobile Number	
e-mail I.D.	
*Case Type	
*Litigants/Party Name	
*Litigants/Party Mobile No.	
*I.D. Proof of Litigants/Party. (Voter ID/Driving Licence/Aadhar Card)	
*Signature of Advocate	

- Note:**
- 1) **Fields marked with a * are compulsory.**
 - 2) **List of Advocate Codes are supplied to Bar Association,Beed**
 - 3) **I.D. Proof of Litigants/Party is attached with this form.**